

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 1
TO BE ANSWERED ON 20.07.2026

CENTRAL ASSISTANCE FOR RESTORATION OF HERITAGE TEMPLE AT AMALNER

1. SMT. SMITA UDAY WAGH:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken cognisance of the devastating fire that damaged the 250-year-old SantSakharamMaharajVitthal-Rukmini Sansthan Temple at Amalner in JalgaonLok Sabha constituency in Maharashtra and assessed the loss to its heritage and religious structures and if so, the details thereof;
- (b) whether any Central Government scheme or provision exists for extending Special Financial Assistance/Special Central Assistance for reconstruction and conservation of heritage temples damaged by fire or other disasters and if so, the details thereof;
- (c) whether the Government proposes to sanction a Special Financial Package on priority basis for restoration of the said temple, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to constitute an expert committee for scientific restoration and heritage conservation of the temple; and
- (e) whether the Government proposes to develop pilgrim amenities and preserve its heritage under any Central scheme and if so, the details thereof?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) SantSakharamMaharajVitthal-Rukmini Sansthan Temple at Amalner in Jalgaon is not a centrally protected monuments of ASI and assessment of the loss of this heritage and religious structures comes under the purview of the State Government.

However, there are total 3688 centrally protected monuments/sites under the care and maintenance of Archaeological Survey of India (ASI). ASI takes up conservation and preservation work of centrally protected monuments as per the need of the monument and availability of resources.

- (b) No such scheme is under consideration with ASI.
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- (e)